

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/109/2026

Date:- 12/08/2026

Whereas vide this office order No. Estt.(RJS)/42/2026 dated 28.03.2026 Shri Abhay Jain (RJ0102), an officer of District Judge Cadre, was granted the Selection Scale in District Judge Cadre w.e.f. 01.01.2025 subject to final decision of Misc. Application no.2228/2026 filed for clarification of the judgment dated 15.03.2022 passed by Hon'ble Supreme Court in Civil Appeal No. 2029/2022.

In compliance of the Judgment(s) dated 15.03.2022 (in Civil Appeal No. 2029/2022) & dated 29.07.2026 (in Misc. Application no.2228/2026) passed by the Hon'ble Supreme Court, and in partial modification of above office order dated 28.03.2026, **Shri Abhay Jain (RJ0102)**, an officer of District Judge Cadre, is hereby granted **SELECTION SCALE** of Pay in District Judge Cadre i.e. Rs.1,63,030-2,19,090(Pay level J-6) w.e.f. 16.07.2018, and also granted **SUPER TIME SCALE** of Pay in District Judge Cadre i.e. Rs.1,99,100-2,24,100(Pay level J-7) w.e.f. 16.07.2021.

BY ORDER


12/8
REGISTRAR GENERAL

No.RJS(Estt)B2(xi)d/Writs/07/2016/3829

Date:- 12/08/2026

Copy forwarded to the following for information and necessary action:-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrancer, Rajasthan, Jaipur.
3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
4. The Secretary, Lokayukta, Sachivalaya, Jaipur.
5. The Accountant General, Rajasthan, Jaipur.
6. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Jaipur.
7. The Registrar (Vig.)/ (Admn.)/ (Admn.Sub.Court)/ (Rules)/(Examination)/ (Class.)/ OSD(F&I)/O.S.D.(Computer), Rajasthan High Court, Jodhpur.
8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
9. Judge, Labour Court No.1, Jaipur Metropolitan-II.
10. The Director, Rajasthan State Judicial Academy, Jodhpur.
11. The Registrar, Rajasthan State Human Rights Commission, Jaipur.
12. **Shri Abhay Jain (RJ0102), District and Sessions Judge, Bhilwara.**
13. Concerned Treasury Officer.
14. P.S. to all Hon'ble Judges sitting at Jodhpur.
15. Computer Cell, RHC, Jodhpur with the direction to upload on the official website of the Rajasthan High Court.

Personal File/Service-Book Clerk/

T/P Clerk/Jr. Actt./Misc.Clerk/

D.E.Clerk-RJS Estt./

Conf./Accounts/General/

Sub. Court/Statistics/RJS Leave

A.A.O.(Bill)/Pension Cell/Building Cell/Budget


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